

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1857**  
**TO BE ANSWERED ON 17.03.2025**

**INVESTMENT AND TURNOVER LIMIT FOR MSMEs**

1857. SMT. DHARMSHILA GUPTA:  
SHRI NARHARI AMIN:  
SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the specific mechanisms that are proposed to be put in place to ensure that Micro, Small and Medium Enterprises (MSMEs) can effectively scale up to meet the revised investment and turnover limits;
- (b) the steps proposed to be taken to ensure that banks and financial institutions actually extend the enhanced credit guarantee cover to eligible MSMEs and startups;
- (c) the safeguards that are in place to prevent misuse of credit schemes or fraudulent loan applications; and
- (d) whether there will be any special provisions for rural and women-led micro enterprises to access these credit cards easily?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

(a): The Central Government supplements the efforts of the State/UT Government in supporting Micro, Small and Medium Enterprises (MSMEs) through its various schemes, programmes and policy initiatives, which inter alia include Prime Minister's Employment Generation Programme, Special Credit Linked Capital Subsidy Scheme, Credit Guarantee Scheme for Micro and Small Enterprises (MSEs), PM Vishwakarma Yojana, Pradhan Mantri Mudra Yojana etc. By increasing the investment and turnover limits for classification, MSMEs can achieve greater efficiencies of scale through technology upgrades, innovation, and increased investment while remaining within the MSME classification and retaining the benefits of existing MSME schemes.

(b) to (d): The Empowered Committee on Micro, Small and Medium Enterprises chaired by Reserve Bank of India monitors the loans sanctioned/ disbursed by Member Lending Institutions (MLIs) under the Credit Guarantee Scheme (CGS). This is also monitored by the State Level Bankers Committee.

Ministry of MSME vide letter no. No. 1(12)/CLCSS/Misc/Fake Loans/2020-21 dated 18.09.2020 issued advisory to all MSMEs clarifying that all credit schemes of the Ministry are implemented through Banks/Financial Institutions only.

Further, a new scheme to provide term loans up to Rs.2 crore to Women, Scheduled Castes and Scheduled Tribes first-time entrepreneurs has been announced in the Union Budget 2025 for promotion and development of MSME.

\*\*\*\*\*